NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Tibbu Thankachan Varghese

Wensel Aguas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. DESIGNATION SIGNATURE

37

Jessy Richard Payne Advocate

i/b for Petitioner

K. T Thomas

Jessyr Payne

ORDER TCP 371/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.09.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)